

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.3/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Payorite Print Media Pvt. Ltd.
V/s.
Feenix Print Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01	Satyaj Kumar Gupta	hoc-cum-sec Rajasthan	hoc-cum-sec & RD (NWX)	Gupta

ORDER

Even on the second call, no one has put in appearance in support of the petition. The matter has been listed first time after transfer from High Court of Rajasthan.

In the interest of justice, hearing is deferred to 09.5.2017.

Let the matter be first listed before the Registrar, NCLT for the completion of Paper Books in accordance with Rules known as 'Companies (Transfer of Pending proceedings) Rules, 2016'.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017